

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 25.09.2020 (FRIDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)**

## **For Admission (After Notice)**

| <b>S. No.</b> | <b>Case No.</b>                       | <b>Name of the parties</b>  | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|---------------------------------------|---|-------------------------------|--------------------------------|
| 1.            | Comp. App. (AT) (Ins) No. 667 of 2020 | M + R Logistics (India) Pvt. Ltd.<br>Vs.<br>AGA Publications Ltd.   | M. Anbalagan                  | Shivam Wadhwa                  |
| 2.            | Comp. App. (AT) No. 137 of 2020       | Manjunath Ravindra & Anr.<br>Vs.<br>Mentor Capital Ltd & Ors.   | D. Abhinav Rao                | Upinder Singh-R1 to R4         |
| 3.            | Comp. App. (AT) No. 144 of 2020       | Omega Icehill Pvt. Ltd. & Ors.<br>Through its Director Mr. Tushar Kant Jindal<br>Vs.<br>Anil Agrawal<br>Director of Omega Icehill Pvt. Ltd. | Shafiq Ahmed                  | Atul Agarwal                   |

## **For Hearing**

|    |  |   |                    |  |
|----|--|---|--------------------|--|
| 4. | Comp. App. (AT) (Ins) No. 340 of 2020<br><br><b>Part Heard</b> | Facor Alloys Ltd. & Anr.<br>Vs.<br>Bhuvan Madan<br>RP of Ferro Alloys Corporation Ltd & Ors.<br><br><b>With</b>                   | Neeraj Malik       | Diwakar Maheshwari   |
| 5. | Comp. App. (AT) (Ins) No. 462 of 2020<br><br><b>Part Heard</b> | Toplight Corporation Management Pvt. Ltd.<br>Vs.<br>Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors. | Pranav Gadi        | Charu Bansal   |
| 6. | Comp. App. (AT) (Ins) No. 415 of 2020                          | Naresh Sevantilal Shah<br>Vs.<br>Malharshanti Enterprises & Anr.  | Aditya Manubarwala | Kartik Sethi-R1<br>Dhaval Deshpande-R2<br>Yash Jariwala-RP |

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**